

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3634
ANSWERED ON:14.12.2012
PEAIS
Lagadapati Shri Rajagopal

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of Panchayats that have been given incentives in various States, particularly in Andhra Pradesh under the Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) during each of the last three years, State-wise;
- (b) whether the Government proposes to continue the scheme during the Twelfth Five Year Plan;
- (c) if so, the details thereof; and
- (d) the improvement proposed by the Government in the scheme in the Twelfth Five Year Plan?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

- (a): Awards to Panchayats under PEAIS have been given for the first time in 2011-12. The State-wise list of Panchayats that have been given incentives under Panchayat Empowerment and Accountability Incentive (PEAIS) during 2011-12 is at Annex. No prizes were given to Panchayats in Andhra Pradesh as Panchayat elections had not been held in that State.
- (b): Final decisions regarding the schemes of the Twelfth Five Year Plan have not been taken. However, the Scheme continues in the first year of 12th Five Year Plan, that is 2012-13.
- (c) & (d): The various processes for selection of Panchayats for incentivization, such as indicators, questionnaire, field visits etc are continuously refined and improved.